

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(3)

C.P No. 1621/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

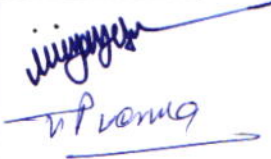
SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES: IDBI Capital Markets & Securities Ltd.  
V/s  
Parenteral Drugs (India) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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01	VIJAYESH ATRZ V. P. VERMA	ADVOCATES Adv.	
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For  
Operational  
Creditor -

Shailesh Poria  
~~Bhavin Gada~~  
~~Manendra Singh~~  
Atshata Limaye

}

Economic Laws Practice  
Advocates.



ORDER

CP 1621/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 19.3.2018.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

M. K. SHRAWAT  
Member (Judicial)